

## RAJYA SABHA

Thursday, the 14th December, 1967/the 23rd  
Agrahayana, 1889 (Saka)

The House met at eleven of the clock,  
THE DEPUTY CHAIRMAN in the chair.

### ORAL ANSWERS TO QUESTIONS

#### COMMITTEE ON AMENITIES TO PASSENGERS

\*535. SHRI S. K. VAISHAMPAYEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Committee appointed by Government to go into the question of amenities to passengers, has submitted any report; and

(b) if so, the recommendations made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH) : (a) and (b) The Railway Catering and Passengers Amenities Committee has not yet submitted its report. The report is likely to be submitted by the end of January, 1968.

THE DEPUTY CHAIRMAN : Yes, Mr. Vaishampayen.

श्री राजनारायण : माननीया, हमने एक प्रस्ताव भेजा था आपके पास सारे रुल्स को सस्पेंड करने के लिये।

उपसभाध्यक्ष : क्वेश्चन आवर के बाद।

All consideration after the Question Hour.  
Yes, Mr. Vaishampayen.

SHRI S. K. VAISHAMPAYEN : May I know from the hon. Railway Minister whether the terms of reference given to this committee include also the examination of amenities like waiting halls, taps, urinals, etc. on railway platforms? If so, will the committee also examine the adequacy of the present norms or yard-sticks for providing these amenities?

SHRI PARIMAL GHOSH : Madam, the terms of reference of this committee are to review the policy and practices in vogue on railways in respect of provision of passenger amenities on railway stations and suggest measures to maximise the benefits to the passengers keeping in view the financial allocations made. All these things

that the hon. Member has mentioned will come under the terms of reference of the committee.

SHRI S. K. VAISHAMPAYEN : I had referred to another aspect also, that the present norms or yard-sticks, according to my experience, are outmoded, are not up-to-date and are also rigid. So will this committee also examine how far these norms or yard-sticks are adequate to meet the needs of the growing traffic in the country?

SHRI PARIMAL GHOSH : That is one of the main reasons why this committee is being formed and they will go into the details of these points.

SHRI DALPAT SINGH : May I say this through you, Madam, that the I Class corridor type of coaches are so small that passengers feel very much congested in them, as if they are travelling in III Class sleeper coaches and may I know whether this committee will suggest action to improve them? Number one. Number two, in some of the I Class coaches, in the lavatories, the shower baths are so low that a man of average height, that is, 5'8" or 5'-10", cannot stand without his head touching it or be struck by it. I have written a complaint in the complaint book, which has not yet been heard and acted upon. May I know, Madam, whether they would do something to improve them also?

SHRI PARIMAL GHOSH : The purpose of this committee is to go into the details of passenger amenities so far as the railway stations are concerned. This committee is particularly not going into that aspect.

SHRI D. THENGARI : How many Members of Parliament are there on this committee and whether representatives of passengers' associations are also included in the committee?

SHRI PARIMAL GHOSH : Madam, this committee was formed in view of the fact that there had been a lot of complaints during the Budget debate, and most of the Members had complained regarding the inadequacy of passenger amenities and deterioration in the catering service in respect of food. That is why we agreed that a parliamentary committee should be formed to go into the details of all these complaints. In this committee now we have four Members of Parliament, two from the Rajya Sabha and two from the Lok Sabha.

THE DEPUTY CHAIRMAN : I think that will do. Next question.

**GRANT OF LICENCE TO BOMBAY FILM STAR  
TO IMPORT STAINLESS STEEL**

\*536. SHRIMATI SARLA BHADAU-  
RIA : Will the Minister of STEEL, MINES  
AND METALS be pleased to state :

(a) whether any Bombay film star was given  
a licence to import 11 tonnes of stainless  
steel;

(b) if so, what is the name of the film  
star;

(c) when the licence was given and the  
reasons therefor;

(d) what was the value of the steel import-  
ed by the film star; and

(e) the manner in which the steel was  
utilized?

इस्पात, खान और खनिज मंत्रालय में उपमंत्री  
(श्री चौधरी रामसेवक) : (क) से (ङ) सूचना  
एकत्र की जा रही है और सभा पटल पर रख  
दी जायेगी ।

†[THE DEPUTY MINISTER IN THE  
MINISTRY OF STEEL, MINES AND  
METALS (SHRI CHOWDHARY RAM  
SEWAK) : (a) to (e) The information is  
being collected and will be laid on the Table  
of the House.]

श्रीमती सरला भदौरिया : माननीय मंत्री ने  
कुछ दिन पहले कलकत्ता में एक बयान दिया  
था इसके विषय में कि यह सरकार बहुत  
अजीब है जो स्टेनलेस स्टील उद्योगों में लगाने  
के बजाय फिल्म स्टारों को देती है। जब उन्होंने  
यह बयान दिया था तो उनकी जानकारी में  
ऐसी बातें कैसे नहीं हैं? जब उनकी जानकारी  
में ये बातें थीं तभी तो उन्होंने इस तरह का  
बयान दिया था। इसके अतिरिक्त मैं यह जानना  
चाहती हूँ कि क्या वे कोई ऐसी इनक्वायरी  
बिठाना चाहते हैं जो इसकी जांच करे? तीसरी  
बात यह है कि क्या उस कमेटी में पार्लियामेंट  
के मेम्बर्स भी रखे जायेंगे ?

डा० एम० चन्ना रेड्डी : उप सभापति महोदया,  
इसमें तीन सवालात हैं। एक तो यह है कि  
मैंने किसी वक्त कहा था कि यह सरकार  
अजीब है जो ऐसे गलत काम कर रही है।  
नहीं मलूम किस तरह से अ नरेबिल मेम्बर को  
यह गलतफहमी हुई है। बात यह है कि जब मैं  
आंध्र में इंडस्ट्रीज मिनिस्टर था तो एक  
रेप्रिजेंटेशन आया था कि स्टेनलेस स्टील का  
कोटा बहुत कम है, हम को दूसरी जगहों से  
खरीदना पड़ता है और हमारे अलावा  
दूसरे लोग जो इंडस्ट्रीज को ज्यादा ठीक ढंग से  
नहीं चलते उनको वह दिया जाता है।  
इस किस्म का उन्होंने एक रेप्रिजेंटेशन दिया  
था। तो यह हो सकता है कि कुछ लोग स्टेनलेस  
स्टील का कोटा लें और उसका पूरा पूरा इस्तेमाल  
न करें, यह भी उसमें था। जब लिवरेलाइ-  
जेशन आफ इम्पोर्ट्स की पालिसी सेंट्रल  
गवर्नमेंट ने कुछ देर पहले डिवल्यूएशन के  
बाद शुरू की, उस वक्त चर्चा करते हुए  
इस बात का जिक्र किया गया था इस लिहाज  
से दूसरा और तीसरा सवाल जो है कि इस  
सिलसिले में जांच करने के लिये कोई कमेटी  
बैठाई जाय और उसमें पार्लियामेंट के सदस्यों  
को लिया जाय, वह पैदा नहीं होता।

شری اے - ایم - طارق : میں

منسٹر صاحب سے یہ عرض کرنا چاہتا  
ہوں کہ یہ سوال بڑا آسان ہے -

“(a) whether any Bombay film star was  
given a licence to import 11 tonnes of  
stainless steel;”

منسٹر صاحب اور منسٹری اس

پوزیشن میں نہیں ہیں کہ وہ عوام  
کے سامنے ہاں کہتے یا نہیں کہتے -  
اس میں کوئی پبلک انٹرسٹ کی  
بات نہیں ہے - میرا اصلی سوال یہ  
ہے کہ وزیر صاحب کو یہ معلوم ہوگا  
کہ پچھلے پانچ دس سال میں اسٹین  
لیس اسٹیل کے لائسنس کے بارے میں  
اس ملک میں کافی زور دیا اور کچھ  
لوگوں نے لائسنس لے کر اس کو بازار میں